

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE DEVAN RAMACHANDRAN

&

THE HONOURABLE MR.JUSTICE T.R.RAVI

FRIDAY, THE 24TH DAY OF APRIL, 2020 / 4TH VAISAKHA, 1942

W.P.(Cr1.) No.94 OF 2020

PETITIONER :-

SHAMEEMA P.M.

AGED 30 YEARS, W/O AREEKKACHALIL ROSHID (DETENU)

R/AT KUTTIYULLATHIL

P.O. KARAVANNUR, VIA NADUVANNUR

KOZHIKODE 673 525

By Adv. P.A.AUGUSTIAN

RESPONDENTS :-

1. UNION OF INDIA

REP. BY DIRECTOR GENERAL

CENTRAL ECONOMIC INTELLIGENCE BUREAU

6TH FLOOR, 'B' WING, JANPATH BHAWAN, JANPATH

NEW DELHI - 110 001

2. JOINT SECRETARY (COFEPOSA),

GOVT. OF INDIA, DEPT. OF REVENUE

MINISTRY OF FINANCE,

6TH FLOOR, 'B' WING, JANPATH BHAWAN, JANPATH

NEW DELHI - 110 001

3. THE SUPERINTENDENT
CENTRAL PRISON, THIRUVANANTHAPURAM

4. SENIOR INTELLIGENCE OFFICER
DIRECTORATE OF REVENUE INTELLIGENCE,
KANNUR REGIONAL UNIT,
CENTRAL TAX AND CUSTOMS BUILDING, KUZHIKUNNU
KANNUR-670 001

BY GOVT. PLEADER S.MANU

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
24.4.2020, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:

ORDER

T.R.RAVI, J

The writ petition is challenging an order of detention under the COFEPOSA Act. The petitioner has moved this Court seeking temporary release of the petitioner in the light of Covid-19 threat. Petitioner submits that the Central Prison does not have the necessary facilities to safe guard the health of the persons on detention.

2. We direct the learned Government Pleader to get specific instructions on the facilities available in the Central Prison for safeguarding the health of the inmates.

W.P. (Cr1.) No.94 OF 2020

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Post on 28.04.2020.

DEVAN RAMACHANDRAN

JUDGE

T.R.RAVI,

JUDGE

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APPENDIX

EXT.P1: TRUE COPY OF ORDER F.NO.PD-12001/16/2019-
COFEPOSA DATED 20.05.19

EXT.P2: TRUE COPY OF THE GROUNDS OF DETENTION WITH
COPY OF THE LIST OF RELIED UPON DOCUMENTS

EXT.P3: TRUE COPY OF THE REPRESENTATION DATED
30.12.19

EXT.P4: TRUE COPY OF THE REPRESENTATION BEFORE THE
HON'BLE JOINT SECRETARY (COFEPOSA) DATED 30.12.19

EXT.P5: TRUE COPY OF THE REPRESENTATION DATED
30.12.19 MADE TO THE HON'BLE CHAIRMAN OF COFEPOSA
ADVISORY BOARD

EXT.P6: TRUE COPY OF THE ORDER DATED 14.1.2020

EXT.P7: TRUE COPY OF THE ORDER DATED 14.1.2020 ISSUED
BY THE JOINT SECRETARY

EXT.P8: TRUE COPY OF THE LETTER DATED 16.1.2020

EXT.P9: TRUE COPY OF THE ORDER NO.PD-12001/16/2019-
COFEPOSA DATED 28.02.2020